

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 65 of 2010 &
IA No. 83 of 2010

Dated : 13th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

N.T.P.C. Ltd. ... Appellant(s)

Versus

C.E.R.C & Ors.Respondent(s)

Counsel for the Appellant(s): Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Daleep Kumar Dhayani for
Mr. Pradeep Misra for R.2

ORDER

The learned counsel for the Respondent seeks some time to verify the points raised by the Appellant in the affidavit filed on 01.09.2011 with regard to the decision taken by the Commission in Petition No. 128 of 2008 dated 11.01.2010.

Post the matter on **20.09.2011.**

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

Ts/ks